- (b) Not at present.
- (c) No. The question of nationalisation will be examined when the next option to purchase the Katakhal-Lalabazar Light Railway falls due. Lumding-Badarpur section is, at present, served by 2 pairs of trains. Introduction of an additional train is, at present, operationally not feasible for want of capacity as the section is working to saturation.

Written Answers

TRADE WITH BANGLA DESH

763. SHRI N. R. CHOUDHURY: Will the Minister of FOREIGN TRADE be pleased to state:

- (a) whether any specific policy has been laid down by Government in regard to issuing of licences for trade with Bangla Desh; if so, the details thereof;
 - (b) whether educated unemployed would

be preferred to rich businessmen in the matters of issuing of such licences; and

to Ouestions

(c) if so, the steps being taken to enforce the said policy?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A.C. GEORGE): (a) to (c) For items covered by the Limited Payments Arrangement with Bangladesh, the two Governments have agreed that the trade exchanges will be handled by the agencies indicated in the attached statements. Imports and exports of other commodities are allowed in accordance with the import, export and foreign exchange regulations and other procedures including customs formalities as may be in force from time to time. A copy each of the Indo-Bangladesh Trade Agreement and Public Notice No. 57-I-T. C. (P. N.)/72. dated 20th April have been placed in the Parliament Library.

desh.

STATEMENT I Exports to Bangla Desh

Commodities/Goods	Value (Rs. lakhs)	Eligible Exporters in India	Eligible Importers in Bangladesh
1. Cement	450	State Trading Corporation.	Director of Supplies.
2. Asphalt	100	Indian Oil Corporation.	Director of Supplies.
3. Coal	400	Minerals & Metals Trading Corporation.	Coal Controller.
4. Cotton textiles5. Cotton yarn	25 150	Cotton Textiles Export Promotion Council.	Trading Corporation of Bangla-desh.
6. Tobacco unman factured.	u- 1000	State Trading Corporation.	Trading Corporation of Bangla-desh.
7. (i) Stone Bould	ers	(i) Eligible exporters.	(i) Director of Supplies and Bangladesh Railways.
(ii) Hard wood cluding Sal Teak).	•	(ii) Eligible Exporters.	(ii) Trading Corporation of Bangladesh.
(iii) Soft wood		(iii) Eligible exporters.	(iii) Trading Corporation of Bangladesh.
(iv) Barytes (wh	ite)	(iv) Eligible Exporters.	(iv) Trading Corporation of Bangladesh.
(v) Lime & Lir stone.	n¢	(v) Eligible Exporters.	(v) Bangladesh Industrial Development Corpn./Trading Corporation of Bangladesh.
(vi) Dolomite	100	(vi) Eligible Exporters.	(vi) Bangladesh Industrial Deve- lopment Corporation/Trad- ing Corporation of Bangla-

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Commodities/Goods	Value Rs. lakhs)	Eligible Exporters in India	Eligible Importers in Bangladesh
(vii) Gypsum		(vii) Eligible Exporters.	(vii) Bangladesh Industrial Deve- lopment Corporation/Trad- ing Corporation of Bangla- desh.
(viii) Unslaked Lime		(viii) Eligible Exporters,	(viii) Bangladesh Industrial Deve- lopment Corpn./Trading Corporation of Bangladesh.
8. (i) Books & Perio-)	(i) Eligible Exporters.	(i) Eligible Importers.
dicals (ii) Gramophone Records	20	(ii) Eligible Exporters.	(ii) Eligible Importers.
9. Movies	15	Indian Motion Pictures Export Corporation.	Film Development Corporation.
 Ayurvedic & Unani medicines (medici- nal herbs and crude drugs) 	25	Eligible Exporters.	Eligible Importers.
11. Chemicals & Pharmaceuticals.	25	State Trading Corporation.	Trading Corporation of Bangladesh.
12. Spices.	15	State Trading Corporation.	Trading Corporation of Bangla-desh.
13. Infant Milk Food	25	Eligible Exporters.	Eligible Importers.
14. Machinery and Spare Parts.	50	Eligible Exporters.	Eligible Importers.
 Miscellaneous (items to be mutually ag- reed upon). 			
		STATEMENT II	
		Exports to India	
Commodities/Goods (R	Value ks. lakhs)	Eligible Exporters in Bangladesh.	Eligible Importers in India.
1. Fresh Fish	900	Eligible exporters	Central Fisheries Corporation.
 Semi-tanned cowhi- des including wet blue. 	100	Trading Corporation of Bangladesh.	State Trading Corporation.
3. Furnace oil Jute batching oil and naptha.	150	Eastern Refineries Ltd., Chittagong.	Indian Oil Corporation.
•			

Trading Corporation of

Bangladesh and Bangladesh Industrial Develop-

Jute Marketing Corpora-

tion and Jute Trading Cor-

ment Corpn.

poration.

State Trading Corporation.

State Trading Corporation/

Jute Corporation.

300

750

4. Newsprint and low

paper.

5. Raw Jute.

grammage writing

Commodities/Coods	Value s. lakhs)	Eligible Exporters in Bangla- desh.	Eligible Importers in India.
6. Molasses.	25	Bangladesh Industrial Development Corpn.	State Trading Corporation.
7. Ayurvedic & Unani medicines.	25	Eligible exporters.	Eligible Importers.
8. (i) Books & Periodicals)	(i) Eligible exporters	(i) Eligible Importers
(ii) Gramophone records.	20 }	(ii) Eligible exporters.	(ii) Eligible Importers.
9. Movies	15	Film Development Corporation,	Indian Motion Pictures Export Corporation.
10. Pharmaceuticals.	10	Trading Corporation of Bangladesh.	State Trading Corporation.
11. Spices.	5	Trading Corporation of Bangladesh.	State Trading Corporation.
12. (i) Simul Cotton (Kapok))	(i) Eligible Exporters.	(i) Eligible Importers.
(ii) Hard Board		(ii) Trading Corporation of Bangladesh.	(ii) State Trading Corporation
(iii) Handloom products	100	(iii) Bangladesh Small In- dustries Corpn. and Handloom Exports Corporation.	(iii) All India Handloom Board
13. Miscellaneous (items to be mutually agreed upon).	100		

RECRUITMENT OF LOCALS PEOPLE TO POSTS IN INDIAN PETRO-CHEMICALS CORPORATION

764. SHRI N. R. CHOUDHURY: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

- (a) whether it is a fact that the Chairman Indian Petro-Chemicals Corporation Ltd., went to U. S. A. and Europe to make recruitment of suitable technicians for Bongaigaon Petrochemical complex in Assam;
- (b) whether it is also a fact that an advertisement for the posts of chemical Engineers was made recently in certain newspapers published from Delhi and U. P. only; and
- (c) if so, what steps Government propose to take to give opportunities to the Engineers and Technicians of Assam who could not apply for the reason that the posts were not advertised in any of the newspapers of Assam or West Bengal?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI DALBIR SINGH):

- (a) Recently a Sub-Committee of the Board of Directors of the Indian Petrochemicals Corporation Ltd., which included the Chairman, visited the U. S. A., Europe etc. to interview Indian scientists and technologists working abroad for appointment to senior jobs in the Corporation.
- (b) The posts of Chemical Engineers recently advertised are meant for the projects of Indian Petrochemicals Corporation Ltd. in Gujarat only. Advertisements were issued on an all-India basis in National Dailies, including the Statesman published from Calcutta.
 - (c) Does not arise.

TRADE AGREEMENTS AND TRADE COMMUNITIES

765. SHRI SITARAM JAIPURIA: Will the Minister of FOREIGN TRADE be